ASSAM ACT I OF 1948. THE ASSAM FINANCE ACT, 1948.

(Passed by the Assembly)

[Received the assent of the Governor on the 29th March, 1948]

[Published in the Assam Gazette, Extraordinary of the 31st March, 1948.]

An

Act to fix the rates at which Agricultural Income shall be taxed under the Assam Agricultural Income-tax Act, 1939.

Preamble. Whereas it is expedient to fix the rates at which Agricultural Income shall be taxed under the Assam Agricultural Income-tax Act, 1939; it is hereby enacted as follows :-

1. (1) This Act may be called the Assam Finance Act, and extent. 1948.

(2) It extends to the whole of Assam.

2. The rates of Agricultural Income-tax for the year Rates of Agricultural beginning on the 1st of April 1948, shall for the purpose of Income-tax. Sections 3 and 6 of the Assam Agricultural Income-tax Act, Assam Act 1939, be the rates given below:

A. In the case of every Hindu undivided or joint family-

(a) at the rate applicable under the list of rates contained in paragraph B below to a sum equal to the share of a brother if such share exceeds Rs.5,000;

(b) at four pies in the rupee, if the share of the

brother is Rs.5,000 or less.

Price 1 anna or 1 d.

B. In the case of every	individual,	firm an	nd ot	her
association of persons (other th	an Compani	es)— Rat		lace
(a) On the first Rs.1,500 of to	otal income	Nine		in

(b) On the next Rs.3,500 of to

(c) On the next Rs.5,000 of total income

(d) On the next Rs. 5,000 of total

income.

(e) On the balance of total income

C. In the case of every Company-On the whole total income

the rupee.

One anna and three pies in the rupee.

Two annas in the rupee.

Two annas and six pies in the rupee. All Janta has

... Iwo annas and six pies -: woled a sig sever a rupee.

Provided always that-

(i) No agricultural income-tax shall be payable on a total agricultural income which does not exceed Rs.3,000, and

(ii) the agricultural income-tax payable shall in no case exceed half the amount by which the total agricultural income exceeds Rs.3,000.